Probe ordered into Dec 28 Sidhra 'encounter' in J&K

Jammu: Following directions from the National Human Rights Commission, the J&K government has ordered a magisterial probe into the encounter in Sidhra area in which four terrorists were killed on December 28 last year, reports Sanjay Khajuria.

The four heavily-armed terrorists, travelling in a truck to Kashmir after infiltrating from Pakistan, were killed in the "chance encounter" with security forces on December 28 and seven AK assault rifles, one M4 rifle, three pistols and a large quantity of ammunition were also seized from their possession.

Bhopal: Healthy diet, disciplined life help prisoners live longer

https://www.freepressjournal.in/bhopal/bhopal-healthy-diet-disciplined-life-help-prisoners-live-longer

The mortality rate among the prisoners serving jail term for a longer period in Madhya Pradesh is only 25% in terms of national average.

Disciplined life style is the key to their good health and longevity, the jail officials said. More than 50,000 such prisoners have been lodged in various jails in the state.

The national average of mortality rate among the prisoners is 9.1% last year; whereas only 2.56% of jail inmates died in the state jails.

The officials claim that if a prisoner falls ill in any jail, they immediately take the patient to a hospital, and it is one of the reasons, which has reduced the mortality rate among the jail inmates.

Apart from that, healthy living conditions, proper diet and physical exercises are the reasons for the prisoners' longevity, the officials said.

The motto of the MP jails is "Roti, Kapda aur Makan and medical facility."

Physical activity for 30 minutes a day.

The prisoners get up at the cockcrow. After certain physical activities, they get breakfast at 7am. The officials begin to serve lunch from 10:30am. It continues till the afternoon.

The quantity of food they get is enough to give nutrition to the body. The food consists of sugar 20 grams, oil 25 grams, spices-10 grams, milk 60ml, pulses 115 grams, vegetables 235 grams, wheat 465 grams and rice 552 grams.

Number of inmates died

In 2018, 144 prisoners died in the jail. In 2019, the number of deaths was 158. In 2020, 138 jail inmates died. In 2021, the number was 161. Last year, 128 inmates died.

Officials said that the death of a prisoner is not a common issue, because three agencies inquire into each death.

A judicial magistrate, the MP Human Rights Commission (MPHRC) and the National Human Rights Commission (NHRC) inquire each death separately.

FREE PRESS JOURNAL, Online, 19.1.2023

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Last year, the department of jails had to pay a compensation of Rs 50 lakh in 13 cases of death on the recommendations of MPHRC. Consequently, action was taken against a few officials for their carelessness.

Medical facility

An ailing patient is sent to the hospital that functions on the prison premises. Then the jailor sends the patient to community health centre. If needed, the patient concerned is sent to the district hospital, officials said, adding given the condition, the patient is sent to a medical college.

Depending on the condition, the patients are also sent to AIIMS Delhi, Tata memorial and KEN hospital, Mumbai. More than 250 patients were referred to those health centres last year.

Submit report, NHRC tells Kolkata Police chief

https://indianexpress.com/article/cities/kolkata/submit-report-nhrc-tells-kolkata-police-chief-8390721/

The National Human Rights Commission (NHRC) has served a notice to Kolkata Police Commissioner Vineet Goyal, seeking an explanatory report on two cases of "harassment and arrests" of human rights activists in Kolkata last year.

In the letter dated January 17, the NHRC wrote, "The instant complaint is regarding the allegation of harassment and arrest of Human Rights Activists by the Amherst Street P.S. (police station) on 29.09.2022 and 13.10.2022 when they were holding a meeting on various contemporary human rights issues.... The Commission vide its proceedings dated 31.10.2022 had directed the Commissioner of Police, Kolkata, West Bengal to submit the requisite action taken report in the instant case. The Secretary, West Bengal State Human Rights Commission, was called upon to intimate the Commission about the date of cognizance, if any, taken at their end in the instant matter."

"The Commission observes that in the instant case, despite direction, the aforesaid authority has not submitted any report till date. The Commission directs its registry to retransmit the copy of the complaint and the last direction dated 31.10.2022 of the Commission to the Commissioner of Police, Kolkata, West Bengal for the submission of the requisite report within four weeks failing which the Commission shall be constrained to invoke its coercive power u/s 13 of the PHR Act,1993, calling for the personal appearance of the authority concerned before the Commission," reads the letter.

The letter was also forwarded to state Director General of Police Manoj Malviya for ensuring compliance with the direction of the Commission by aforesaid authority.

It may be noted that the Kolkata Police was accused of harassment and arrests of local human rights activists

at Amherst Street in north Kolkata on September 29 and October 13 when they were organising peaceful protest demonstrations.

The NHRC had immediately sought an explanatory report from the city police into the matter. As the explanatory report was not forwarded to the NHRC, the Commission sent a notice to the police commissioner on Tuesday, directing him to forward the report to the commission within the next four weeks. In the letter, the NHRC authorities sought explanations on delay in sending the report.

The Kolkata Police had not reacted to the notice till the time this report was filed.

The NHRC recently summoned Malviya to its head office in New Delhi, seeking explanations on action taken by police on the alleged attack on All-India Secular Front (AISF) members at Bhangar in South 24 Parganas district immediately after the 2021 Assembly elections.

NHRC ने मानवाधिकार कार्यकर्ताओं पर उत्पीड़न के मामले में कोलकाता प्लिस से मांगी रिपोर्ट..

https://www.jagran.com/west-bengal/kolkata-nhrc-seeks-report-from-kolkata-police-on-harassment-of-human-rights-activists-23300784.html

राष्ट्रीय मानवाधिकार आयोग (NHRC) ने कोलकाता के पुलिस आयुक्त विनीत कुमार गोयल को नोटिस भेजकर पिछले साल महानगर में मानवाधिकार कार्यकर्ताओं के उत्पीड़न और गिरफ्तारी के दो मामलों पर एक व्याख्यात्मक रिपोर्ट मांगी है। कोलकाता पुलिस पर 29 सितंबर और 13 अक्टूबर को उत्तर कोलकाता के अम्हर्स्ट स्ट्रीट में कुछ मानवाधिकार कार्यकर्ताओं के उत्पीड़न और गिरफ्तारी के आरोप हैं, जब वे वहां शांतिपूर्ण विरोध प्रदर्शन आयोजित कर रहे थे। मामले की सूचना एनएचआरसी को उसी समय दी गई थी और एनएचआरसी ने तुरंत ही कोलकाता पुलिस से एक व्याख्यात्मक रिपोर्ट मांगी थी।

रिपोर्ट भेजने में देरी को लेकर एनएचआरसी ने मांगा स्पष्टीकरण हालांकि, अब तक व्याख्यात्मक रिपोर्ट नहीं भेजी गई थी, इसलिए एनएचआरसी ने बुधवार को नगर पुलिस आयुक्त को नोटिस भेजकर अगले चार सप्ताह के भीतर आयोग को रिपोर्ट भेजने को कहा है। अधिकारियों ने रिपोर्ट भेजने में देरी क्यों की, इस पर भी स्पष्टीकरण मांगा गया है। हालांकि, रिपोर्ट दर्ज होने तक इस मामले में कोलकाता पुलिस की ओर से कोई प्रतिक्रिया नहीं आई थी। इस मुद्दे पर नोटिस जारी होने के बाद कहा जा रहा है कि कोलकाता पुलिस एनएचआरसी अधिकारियों की जांच के दायरे में आ गई है।

दक्षिण 24 परगना में हुई हिंसा में पुलिस ने नहीं की सही से कार्रवाई: AISF हाल ही में, एनएचआरसी ने राज्य के पुलिस महानिदेशक मनोज मालवीय को दक्षिण में भांगड़ में इंडियन सेक्युलर फ्रंट(आइएसएफ) के कार्यकर्ताओं पर कथित हमले पर पुलिस द्वारा की गई कार्रवाई पर स्पष्टीकरण मांगने के लिए नई दिल्ली में आयोग के मुख्यालय में तलब किया है। 2021 में राज्य विधानसभा चुनावों के तुरंत बाद दक्षिण 24 परगना जिला में हिंसा हुई थी।

एनएचआरसी को मामले की जानकारी देते हुए एआईएसएफ ने अपराधियों के खिलाफ कार्रवाई करने में पुलिस की उदासीनता का आरोप लगाया है क्योंकि हमला करने वाले सत्तारूढ़ तृणमूल कांग्रेस से जुड़े हुए हैं। मालवीय को 27 फरवरी को एनएचआरसी के दिल्ली कार्यालय में पेश होना है।

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NHRC has sought a report from the Kolkata Police on harassment of workers.

https://newsjani.com/national/nhrc-has-sought-a-report-from-the-kolkata-police-on-harassment-of-workers-news-jani/

NHRC has sought a report from the Kolkata Police on harassment of workers.

The National Human Rights Commission (NHRC) has sent a notice to Kolkata Police Commissioner Vineet Kumar Goyal seeking a detailed report on two cases of harassment and arrests of human rights activists in Kolkata last year.

It may be recalled that the Kolkata Police are accused of harassing and arresting some human rights activists on September 29 and October 13 in North Kolkata's Amherst Street while the latter were holding peaceful protests there.

The matter was reported to the NHRC at the same time and the latter immediately sought an explanatory report from the city police in the matter. However, since the explanatory report was not sent to the NHRC even in the new year, the latter has issued a notice to the city police commissioner on Wednesday asking him to send the report to the commission within the next four weeks.

कटक में खुले नाले में नाबालिंग लड़के की मौत: NHRC ने 4 हफ्ते में मांगी रिपोर्ट

https://jantaserishta.com/local/odisha/minor-boys-death-in-open-drain-in-cuttack-nhrc-seeks-report-in-4-weeks-1945925

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने बुधवार को मिलेनियम सिटी में एक खुले नाले में गिरने के बाद एक नाबालिग लड़के की मौत पर कटक जिला कलेक्टर और कटक नगर निगम (सीएमसी) आयुक्त से कार्रवाई रिपोर्ट (एटीआर) मांगी।

खबरों के मुताबिक, मानवाधिकार आयोग ने कटक के जिलाधिकारी भबानी शंकर चायनी और सीएमसी के मेयर सुभाष सिंह से चार सप्ताह में की गई कार्रवाई की रिपोर्ट सौंपने को कहा है. गौरतलब है कि कटक के बिदानसी में रिववार को मॉडर्न पब्लिक स्कूल के तीसरी कक्षा के छात्र की खुले नाले में गिरने से मौत हो गई. 9 साल के लड़के की पहचान जोसेफ सहनी के रूप में हुई।

बाद में, नाराज स्थानीय लोगों ने सीएमसी आयुक्त का घेराव किया और जोसेफ के परिवार के सदस्यों के लिए पर्याप्त मुआवजे की मांग की।

Minor Boy s Death In Drain: NHRC Seeks ATR From Cuttack

https://odishabytes.com/minor-boys-death-in-drain-nhrc-seeks-atr-from-cuttack-collector-cmc-commissioner/

The National Human Rights Commission (NHRC) has issued notice to Cuttack Collector and CMC commissioner of Odisha on the death of a minor boy after he fell into an open drain in the city on Sunday.

In a letter to the collector and commissioner of the Cuttack Municipal Corporation (CMC), the Commission said a complaint has been filed by a human rights defender drawing its attention towards the incident.

The complainant has alleged that due to the negligence of the authorities of the CMC, a drain was left open at several points for the last two-three months after completion of the construction work. It led to death of nine-year-old student Joseph Sahani after he fell into the open drain at Bidanasi area.

Following the complainant's request to take cognisance of the matter, it was placed before the Commission on January 18. On pursuing the matter, the NHRC directed the district collector and CMC commissioner to submit their action taken report (ATR) within 4 weeks.

It may be noted that Joseph, a Class III student of Modern Public School, was flying kite on the road in front of his house near Sai Apartment in Bidanasi on Sunday evening. Suddenly he fell into the open drain and drowned.

The locals had gheraoed the Cuttack mayor and CMC commissioner during their visit to the area demanding compensation for the family of the minor boy on Tuesday.

Deccan Herald/ Daijiworld/ News Room Odisha/ CanIndia News/ Lokmat/ Punjab News Express/ Social News XYZ

NHRC seeks report from Kolkata Police on harassment of activists within 4 weeks

https://www.deccanherald.com/national/east-and-northeast/nhrc-seeks-report-from-kolkata-police-on-harassment-of-activists-within-4-weeks-1182258.html

https://www.daijiworld.com/news/newsDisplay?newsID=1040971

https://newsroomodisha.com/nhrc-seeks-report-from-kolkata-police-on-harassment-of-activists-within-4-weeks/

https://www.canindia.com/nhrc-seeks-report-from-kolkata-police-on-harassment-of-activists-within-4-weeks/

https://www.lokmattimes.com/politics/nhrc-seeks-report-from-kolkata-police-on-harassment-of-activists-within-4-weeks/

https://www.punjabnewsexpress.com/crime-justice/news/nhrc-seeks-report-from-kolkata-police-on-harassment-of-activists-196663

https://www.socialnews.xyz/2023/01/18/nhrc-seeks-report-from-kolkata-police-on-harassment-of-activists-within-4-weeks/

The National Human Right Commission (NHRC) has served a notice to Kolkata Police Commissioner Vineet Kumar Goyal seeking an explanatory report on two cases of harassment and arrests of human rights activists in Kolkata last year.

To recall, there are allegations against Kolkata Police of harassments and arrests of certain human rights activists at Amherst Street in north Kolkata on September 29 and October 13 while the latter were organising peaceful protest demonstrations there.

The matter was reported to NHRC at that point of time only and the latter immediately sought an explanatory report from the city police in the matter. However, since the explanatory report was not forwarded to NHRC even in the new year, the latter has sent a notice to city police commissioner on Wednesday asking him to forward the report to the commission within the next four weeks.

In the fresh notice, NHRC authorities have sought explanations on why there was a delay in sending the report.

However, till the report was filed there was no reaction from Kolkata Police on this count.

According to social observers, the development has proved that West Bengal has come under the scanner of the NHRC authorities. Recently, the NHRC has summoned the state director general of police Manoj Malviya to the commission's head-office in New

DECCAN HERALD, Online, 19.1.2023

Page No. 0, Size:(0)cms X (0)cms.

Delhi to seek explanations on action taken by police on the alleged attack on the All-India Secular Front (AISF) activists at Bhangar in South 24 Parganas district of West Bengal immediately after the 2021 state assembly elections.

Informing the matter to NHRC, the AISF alleged police disinclination in acting against the offenders as the latter were associated with the ruling Trinamool Congress. Malviya is supposed to appear at NHRC's Delhi office on February 27.

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Vijayawada man complains to NHRC against TDP chief

https://www.newindianexpress.com/states/andhra-pradesh/2023/jan/18/vijayawada-man-complains-to-nhrc-against-tdp-chief-2538918.html

The National Human Rights Commission (NHRC) has registered a complaint filed by Dr Ambati Naga Radhakrishna Yadav against TDP chief N Chandrababu Naidu pertaining to a stampede at Kandukur on December 28, 2022, in which eight persons were killed. He approached the NHRC on December 29 seeking action against those responsible for the death of eight people in the stampede.

In the complaint, he alleged that the TDP held a meeting in a narrow lane in Kandukur and cited some media reports that the party had chosen the passage for drone shots to show that the party chief's meeting attracted huge crowds. He also recalled similar stampede during a photo shoot in Godavari Pushkarams in 2015, in which 29 people were killed. Dr Radhakrishna Yadav's complaint was registered as No 38/1/10/2023.

NAVBHARAT TIMES, Delhi, 19.1.2023

Page No. 11, Size:(11.93)cms X (24.99)cms.

आतंकी मुठभेड़ की होगी मैजिस्ट्रेट जांच • भाषा, जम्मू: जम्मू-कश्मीर सरकार ने जम्मू के सिधरा इलाके में पिछले साल दिसंबर में हुई मुठभेड़ की मैजिस्ट्रेटी जांच के आदेश दिए हैं। इस मुठभेड़ में चार आतंकवादी मारे गए थे। मुठभेड़ 28 दिसंबर को सिधरा में पुलिस चौकी के पास हुई थी। राष्ट्रीय मानवाधिकार आयोग की ओर से जारी दिशानिर्देशों के अनुसार जांच के आदेश दिए गए हैं। पॉकिस्तान से घुसपैठ कर एक ट्रक से कश्मीर जा रहे भारी हथियारों से लैस चार आतंकवादी यहां सुरक्षाबलों के साथ अचानक हुई मुठभेड़ में मारे गए थे। उनके कब्जे से सात एके राइफल, एक एम4 राइफल मिली थीं।

Odisha: NHRC notice on boy's death in open drain

https://www.thestatesman.com/india/odisha-nhrc-notice-on-boys-death-in-open-drain-1503147904.html

The National Human Rights Commission (NHRC) has issued a notice to the Cuttack Collector and Municipal Commissioner of Cuttack over the tragic death of a nine-year-old boy who died after falling into an open drain in the Bidanasi area of the city.

The deceased has been identified as Joseph Sahani, a class III student of Modern Public School in the city, who died under tragic circumstances on 15 January afternoon hours.

Rights activist Akhand had drawn the attention of the NHRC and squarely blamed the municipal corporation authorities for the minor's death. The apex rights panel sought action taken report replies from Collector, CMC commissioner within next four weeks.

The incident laid bare the municipal corporation's criminal negligence of the civic authorities endangering the safety of people, in particular pedestrians.

Yesterday, Cuttack mayor Subash Singh and commissioner of Cuttack Municipal Corporation (CMC) faced public wrath during their visit to the site of the mishap. The agitated locals cordoned off the duo and demanded adequate compensation to deceased' family and criminal action against the CMC engineers.

It may be recalled here that a photojournalist from South Korea, who is in Bhubaneswar to cover men's World Cup Hickey, suffered injuries after falling into an open drain in Bhubaneswar on 11 January.